

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.697
TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

SHORTAGE OF AMMUNITION

697. SHRIMATI RANJANBEN BHATT:

Will the Minister of DEFENCE please be pleased to state:

- (a) whether as per Comptroller and Auditor General of India (CAG) report, armed forces are likely to face a shortfall of ammunition in the event of any war;
- (b) if so, whether the Government has taken any steps to deal with this situation; and
- (c) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

राष्ट्र रक्षण मंत्री

(डा. सुभाष भामरे)

(a) to (c): The authorization and holding of ammunition is as per operational requirement of the Indian Army. Adequate reserves have been authorized to cater for contingencies. There is adequate stock of ammunition with the Indian Army and it is well equipped for meeting any operational requirements. Building up of stock of ammunition to desired level is a continuous process, the requirements for which are identified every year and procurements are undertaken accordingly.
